Declaration of Assets and Liabilities

	Year	
(Cnlor	1. DINESH KUMAR SINGH STORE OF LETE KUMAR SADITALIAND SI	INGH
Ho401 (-1102	45 years, belonging to BIHAR LEGESLATINE ASSEMBLY S	ECKETARI
(m.v)	SEE FOR ATTENDANT	PATNA
1 1 231	service and presently working as	
र्ग राजाव	myself, my spouse and dependants*:	

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be PUSHPH HARSH RIYA

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Sr. No.	Description	Self	KUMARI Spouse Name(S)	KUMAR Dependant-1 Name	KUMAR 1 Dependent-2 Name	Dependent-3 Etc. Name
(i)	Cash	4,000/-	2000/-	NIL	NIL	-
(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI SALARY A C -4000f-	2,000/-	NIL	NÎL	_
(iii)	Bonds, Debentures and Shares in companies	NIL		300 mg 1 mg		
(lv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC POLICY 5245835- 34. RS.472. Halli Yenly	6	-		
(v)	Motor Vehicles (details of make, etc.)	NĪL	_	-		-
(vi)	Jewellery (give details of weight and value)	NIL	(110LD-2097 RS-100000/- SILVER-409. RS-20000/-	NIL	,	
(vii)	Other assets, such as values of claims / interests	ONE REFRIGE RATUR	NIL	and the same of th		- uncatedor

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Dinesh Kumarsingh

Details of Immovable assets В.

> - Extent (Total measurement) - Current market

Others (such as

Interest in property)

value

(v)

[Note: Properties in joint ownership indicating the extent of joint ownership will eve to be indicated]

| Pusper | Possib | Poss also have to be indicated] Dependant-3 Sr. No. Etc. Name Name Name(5) Name Agricultural Land (i) - Location(s) - Survey number(s) NIL NIL - Extent (Total measurement) -Current market value Non-Agricultural Land - Location(s) - Survey number(s)
- Extent (Total 17 1))) NIL 1) measurement) -Current market value (ili) **Buildings** (Commercial and residential) Location(s)
- Survey /door NIL number(s) - Extent (Total measurement) - Current market value (IV) Houses / Apartments, etc. - Location(s) - Survey /door NIL number(s)

I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

MIL

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	SBI BIHAR V. MANDAL	2,50,000/-
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL

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	(d) dues to departments dealing with telephones	NIL	NIL	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	,11	, 1	
	(f) Other dues, if any	"	11	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	NIL PAN-DEDPS2755P	1)	
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL	
	(III) Sales Tax [Only in case of proprietary business]	NIL	NIL	
	(iv) Property Tax			

Personal Detail c. OTS/BLA - 1346 GPF/CPF/PRAN No. Gender :+ Date of Birth (DD/MM/YYYY) Class/Group (A/8/C) Cadre :-MESSENGER (Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.) **Home District** I hereby declare that the above details are true to the best of my knowledge and belief. signature Dinesh Kymar Singh Name of Employee: DINESH KUMAR SINGH Designation: OFFICE ATTENDANT Place: PATMA. Date: 25 01 23 Department: BIHAR LEGISLATIVE ASSEMBLY, PATNA

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.